

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 324
ANSWERED ON 08TH DECEMBER, 2016

BROWNFIELD PROJECTS IN ROADS AND HIGHWAYS

*324. SHRI DHANANJAY MAHADIK:
DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the mode of financing the brownfield projects in roads and highways at present;
- (b) whether the Government is inviting foreign pension funds to finance road projects and if so, the details thereof;
- (c) whether asset recycling is being employed as mode of creation of road assets and if so, the details thereof; and
- (d) whether ownership and toll collecting rights are proposed to be under the asset recycling mode and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 324 ANSWERED ON 08TH DECEMBER, 2016 ASKED BY
SHRI DHANANJAY MAHADIK AND DR. HEENA VIJAYKUMAR GAVIT REGARDING
'BROWNFIELD PROJECTS IN ROADS AND HIGHWAYS'**

(a) National Highway (NH) projects are financed by Budgetary allocation which include Internal and Extra Budgetary Resources (IEBR).

(b) to (d) Government has approved the monetization of public funded, operational National Highway (NH) projects that are generating toll revenue for at least two years after start of operations through the Toll Operate Transfer (ToT) Model. The recycling of brownfield assets shall be done by inviting bids under the ToT Model in which foreign pension funds can also participate subject to, the bidder satisfying the eligibility criteria required in the bid. As of now, 75 operational NH projects have been identified for monetization under the ToT Model. The aggregate length of these projects is around 4,500 km and their annual toll collection is around Rs 2,700 crores. The proceeds from such monetization will go to the Consolidated Fund of India, and are to be ring-fenced for utilization by the National Highways Authority of India.
